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Pursuant to the Minutes of Meeting held on 15th February, 2025, the following Committee is hereby constituted at Rouse Avenue District Court Complex, New Delhi consisting of the following Judicial Officer/Members with immediate effect:-

S. No.	Name of Committee	Name of the Judicial Officer/Member	Designated as
	Committee for Establishing Digitization Centre and for Digitization of the Record.	Sh. Vishal Gogne, Special Judge (PC Act)(CBI)	Chairpersons
1		Sh. Atul Krishna Agrawal, Special Judge (PC Act)(CBI)	Member
		Sh. Nishant Garg, Addl. Chief Judicial Magistrate-cum-ACJ	Member

The In-charge, General Branch and Record Room, RACC, New Delhi are directed to assist the above mentioned Judicial Officers/Members of the said Committee.

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

Khandy

(ANJU BAJAJ CHANDNA) Principal District & Sessions Judgecum-Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.

No.Committee/Gaz./RACC/2025/ 1441-D --- 1505-D

Dated: 18-2-25

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.

- 2. The Principal District & Sessions Judge (HOs), Tis Hazari Courts, Delhi.
- 3. Sh. Sunil Kumar Sharma, Chairman, IT Cell & Digitization, RACC, New Delhi.
- 4. The Officers concerned.
- 5. The In-Charge, Record Room, General Branch, RACC, New Delhi
- 6. The P.S. to the undersigned.
- 7. The Branch In-charge, Administration, General, Record Room & Care Taking Branch, RACC, New Delhi.
- 8. The Branch In-charge, Digitization to deal with any matter/correspondence relating to the above said Committee.
- The Website Committee, Tis Hazari Courts, Delhi for uploading on official website.

Khandes

Principal District & Sessions Judgecum-Spl. Judge (PC Act) (CBI). Rouse Avenue Court Complex, New Delhi.